

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

OA. No. 84/96

New Delhi this the 27th Day of February, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri R.K. Ahooja, Member (A)

Shri Avinash Mishra
s/o Shri M.D. Mishra
working as Research Officer
(I&CAD) Planning Commission,
New Delhi.

(By Advocate Shri A.K. Behera) ... Applicant

Vs.

1. Union of India through the Secretary
Planning Commission,
Yojana Bhawan, Sansad Marg,
New Delhi.
2. The Chairman,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi.

... Respondents

(By Advocate Mrs P.K. Gupta)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing the case for some time, Shri
A.K. Behera, learned counsel seeks permission to withdraw
this application. Permission to withdraw the OA is granted.
Accordingly OA is dismissed as withdrawn.

By
(R.K. Ahooja)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)